NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)No. 12/BB/ 17	-	For Hearing	Rule-6 of I&B	Rejeev Shetty Vs Skyline Construction & Housing Pvt. Ltd.	

SL. NAME (IN CA		REPRESENTATION TO WHOM	SIGNATURE
01, P. Anuntha Bhat 9620727378		Respondents	Ab
	KRUPAKAR	PETITIONEL	AS.

Counsel for pétitioner le present. Counsel for respondent is also present. Counsel for petitioner requested time.

List it on 26.10.2017.

MEMBER (J)